

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 96 of 2011

Dated : 10th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

East Coast Railway ... Appellant(s)

Versus

O.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Geetanjali Mohan
Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. R.K. Mehta, Mr. Antaryami Upadhyay &
Mr. David for R.2
Mr. Hasan Murtaza for R. 3 to 5

ORDER

Mr. R.K. Mehta, the learned counsel appearing for Respondent No.2 seeks some time to file the reply.

Post the matter on **12.09.2011**. In the meantime, the learned counsel for the Respondent is directed to file the reply on or before 10.09.2011 after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS